

DIVISION BENCH

O-211

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/199(KB)2022

IN

C.A.(CAA)/107(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	MANIKARAN POWER SYSTEMS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

Mr. Rohit Kr.Keshri, Adv.] For the petitioner

Mr. Kartikeya Goel, Adv.]

Mr.Alok Tandon, JD] For the office of RD(ER)

O R D E R

1. Ld.Counsel for the petitioner present. Mr. Alok Tandon, Joint Director for the office of Regional Director (Eastern Region) present.
2. Copy of the Rejoinder be served by the petitioner to the office of RD.
3. Post the matter **26/07/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**